

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.08/2023, IA No.178/2023 IN CP (IB) No.90/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BAAF ENGINEERS PVT LTD V/S M/S PRATISHTHA DAIRY FARMS PVT LTD.
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv. : *For the Applicant in IA No.08/2023 &
IA No.178/2023*

Sh. Aakarshan Aditya alongwith : *For the Res No.1,2 & 4 in IA No.08/2023*
Sh. Qazi Nayeem Ahmad, Adv.

ORDER

IA No.08/2023

- 1.** Ld. Counsel representing the Directors of the Ex-management/non-Applicant Respondent states that an additional affidavit has been filed in the Registry of this Tribunal with advance copy already supplied to the opposite side. The said affidavit is stated to be under scrutiny/ defect.
- 2.** Ld. Counsel representing the Directors of the Ex-management/non-Applicant Respondent seeks two days time to ensure that the same affidavit comes on record.
- 3.** The matter is adjourned for further hearing on 26th July, 2024, to come up higher on the Board.

IA No.178/2023

- 1.** This IA is also adjourned for the same date i.e. on 26th July, 2024, to come up higher on the Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

23rd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**